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By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/ 908 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri V. K. Chandak,  
District & Sessions Judge  
Jorhat.

Dated Guwahati, the 6<sup>th</sup> February, 2018.

Sub:- **Earned Leave with station leave permission.**

Ref:- Your letter No. JJA/874/2018, dtd. 02.02.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for 6 (six) days Earned Leave w.e.f. 15.02.2018 till 20.02.2018, along with station leave permission w.e.f. the afternoon of 13.02.2018 till the morning of 21.02.2018 has been granted/ ~~rejected~~.

Yours faithfully,

**JOINT REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-42/1996(Pt.)/ 909 /A, dated 06.02.18

*S. Saitia*  
03/02/2018

Copy to:

The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A Copy of duly filled in leave application in the prescribed format in regard of the concerned officer is enclosed herewith for necessary action from your end.

**JOINT REGISTRAR (VIGILANCE)**

*S. Saitia*  
03/02/2018